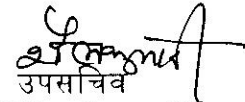


**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 05.04.2016**

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF ADVOCATE'S PETITIONER'S</i>	<i>NEME OF ADVOCATE'SRESPONDEN</i>
1	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No.19/2016, Smt.Poonam V/s Manoj Kumar	Mr.B.S.Sandhu	Mr.R.C.Joshi
2	Dr.Pramila Acharya,Advocate	S.B.Civil Misc.Tr.Pet.No.36/2016, Smt.Nitu Singh V/s Rohit Rajawat	Mr.Om Rajpurohit	Mr.....
3	Shri Mulidhar Vaishnav Retd: D.J.&,Advocate	S.B.Civil First .Appeal No.365/2015, Habib Taggala V/s Aktar Taggala & Ors.	Mr.B.M.Bhojak	Mr.Farzand Ali
4	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc.Appeal No.1600/2008,Shiv Shankar V/s Smt.Veena	Mr.Rakesh Arora	Mr.A.K.Rajvansi
5	Shri Mali Ram Pareek , Advocate	S.B.Civil Misc. Appeal No.138/2011,Vijay Mehta V/s Nirmala Mehta	Mr.Arun Dadich	Mr.Shambhoo Singh
6	Shri Dhanpat Choudhary , Advocate	S.B..C.M.A.No.141/2006,Madan lal V/s Smt.Babli	Mr.Vinod Bhadu	Mr.Dron Kaushik
7	Shri Dhanpat Choudhary , Advocate	S.B..C.M.A.No.49/2016, Smt.Manisha V/s Mukesh	Mr.Farzand Ali	Mr.....
8	Shri Rishui Vaishnav,Advocate	S.B..C.M.A.No.368/2013,Brij Mohan V/s Dharka Prasad	Mr.B.S.Sandhu	Mr.C.S.Kotwani
9	Shri Rishui Vaishnav,Advocate	S.B.Civil Misc.Tr.Pet.No.10/2016, Smt.suman Kanwar V/s Ajit Singh	Mr.T.S.Rahtore	Mr.....
10	Shri D.S.Udhawat,Advocate	S.B.Civil Misc.Tr.Pet.No.15/2016, Smt.Ritu Ojha V/s Shiv Ojha	Mr.Pankaj Sharma	Mr.Sanjeet Purohit
11	Shri D.S.Udhawat,Advocate	S.B.CivilRev.Pet.No.56/2009, Chunnilal V/s Bhadhutmal	Mr.Shambhoo Singh	Mr.C.S.Kotwani
12	Shri Harish Purohit,Advocate,	S.B.Civil Misc.Appeal No.481/2006,Brajendra Singh V/s Sangeeta Kanwar	Dr.Sachin Acharya	Mr.rs.chudawat

CAUSE LIST 06.04.2016

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF ADVOCATE'S PETITIONER'S	NEME OF ADVOCATE'S RESPONDENT
1	Shri Om Prakash Joshi Advocate	S.B.Civil Misc.Appeal No.5035/2011,Pema Ram V/s Smt.Pappu Devi	Mr.V.R. Choudhary	Mr.Jitendra Ojha
2	Shri B.S.shadhu ,Advocate	S.B.Civil Misc.Appeal No.642/2012, Gurucharan Singh Smt.Kalvindra kaur	Mr.Tilok Joshi	Mr.Jitendra Ojha
3	Shri Dhanpat Choudhary , Advocate	S.B.Civil Misc.Appeal No.597/2011,Smt. Mamta V/s Kamlesh Kanwar	Mr.Rakesh Arora	Mr.Rajesh Shah
4	Dr.Pratitha Dave , Advocate	S.B.Civil Misc.Tr.Pet. No.96/2015,Smt. Meena V/s Hasti Ram	Mr. M A Rao	Mr. Varun Nimbawat
5	Shri Prashant Kumar Sharma ,Advocate	S.B.CrI.Rev.Pet. No.828/2014, Smt. Hemlata/Narayan Lal	Mr. R P Singaria	Mr. G S Rathore
6	Shri Mulidhar Vaishnav Retd: D.J.&,Advocate	S.B.Civil SecondAppeal No.314/1999, Ram Chand V/s LR's of Motilal	Mr. Abhinav Jain	Mr. Rishabh Vyas
7	Shri Rajendra Dadhich , Advocate	S.B.Civil Misc. Appeal No.1555/2006, Pranav Yadav V/s Smt. Neera	Mr. Sajjan Singh	Mr. N D Nimbawat
8	Shri B S Sandhu ,Advocate	S.B.Civil Misc.Tr.Pet. No.01/2016,Smt. Me gha V/s Amrit Chawla	Mr. G S Rathore	Mr. Dilip Kawadia
9	Shri Mali Ram Pareek, Advocate	S.B.Civil Misc.Tr.Pet. No.73/2014,Smt. Neelu V/s Jai Prakash	Mr. M S Purohit	Mr. M S Godara
10	Shri Mali Ram Pareek, Advocate	S.B.Civil Misc.Appeal No.1095/2005,Smt. Rashmi V/s Narendra Soni	Mr. Nitin Trivedi	Mr. Rajesh Panwar



उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण ,
जोधपुर